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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.06.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 171/16, in TP 70/17	For hearing IA 37/18, IA 126/18	Sec 433(e) of CA 1956	Fedex Express Transportatio n & Supply Chain Services (India) Pvt	India Law	NAXR Logistics Pvt. Ltd.	Anusuya of Naxar Logistics

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
30	SUJA SURENDRAN	PETITIONER	
	Anusuya G.L	Respondent	

ORDER

Heard Smt.Suja Surendran learned counsel for the Petitioner.

Heard Smt. Anusuya.G.L learned counsel for the Respondents.

Post the case on 19-6-2018.


MEMBER(T)


MEMBER(J)